

Target. Various fiscal reliefs are being extended to improve the performance of the industry. The infrastructural support is also being improved to enable the industry to achieve higher capacity utilization. Government have also initiated a dialogue with the financial institutions, State Governments and the Paper Industry to work out the other specific measures required to improve the performance of the paper mills.

Finalisation of annual plan 1984-85 for Madhya Pradesh

1753. SHRI MADHAVRAO SCINDIA: Will the Minister of Planning be pleased to state :

(a) whether the Annual Plan of 1984-85 for Madhya Pradesh has been finalised ;

(b) if so, proposed and final plan outlays (Sector-wise and total) ;

(c) the agricultural and industrial growth rates contemplated thereunder ; and

(d) the targets to be achieved there-under in respect of different sectors of economy and how the same compare with the actual or likely achievements in each sector during the years, 1982-83 and 1983-84 ?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) : (a) Yes Sir.

(b) to (d) : The total annual plan outlay

as finalised is Rs. 1060 crores. The sector-wise details will be indicated in the Annual Plan document which will be placed before parliament as soon as possible after the presentation of the State Budgets.

Crimes in capital

1754. PROF. NARAIN CHAND PARASHAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is any increase or decrease in serious crime in the Union Territory of Delhi in 1983 as compared to the previous 3 years 1980, 1981 and 1982 ;

(b) if so, the comparative figures for the cases registered with the police for each of the categories of (i) murder (ii) rape (iii) dacoity (iv) stabbing (or attempt to murder) (v) theft (vi) arson, and (vii) robbery.

(c) whether any streamlining of the police force has been attempted and any other steps taken to improve the situation by reducing the incidence of serious crime ; and

(d) if so, the nature of the steps taken in this regard and the impact thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) and (b) : The requisite figures under various Heads of crimes for the last 4 years are indicated below :

Head of Crime	1980	1981	1982	1983
(i) Murder	185	200	240	247
(ii) Rape	63	66	71	83
(iii) Dacoity	31	24	24	15
(iv) Stabbing for Attempt to murder	177	153	127	142
(v) Theft	22253	17209	13626	13029
(vi) Arson	57	59	67	67
(vii) Robbery	294	185	155	211